

Government of Jammu and Kashmir  
Civil Secretariat Higher Education Department

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Notification

Jammu, the 28th Jan, 2011

SRO:- 34 In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor hereby direct that schedule II of the Jammu and Kashmir Education (Gazetted) College Service Recruitment Rules, 2008 shall be amended by substituting the entries appearing under Column 6 against categories A, B and C by the following:-

**“By placement from Class III, category A from amongst the persons having at least five years service in that class, possessing consistently Good performance appraisal Reports and has participated in two refresher courses of at least three to four weeks duration. However, where the requirement of refresher courses has remained incomplete, the placement would not be held up, but these must be completed within two years from the date of placement;**

**Provided that the members of service who are due for such placement within three years of their retirement shall be exempted from attending the said refresher courses for their placement in the Selection Grade.**

**A Selection Grade Lecturer with Ph.D Degree shall be designated as Reader.**

**By placement from Class III, category B from amongst the persons having at least five years service in that class, possessing consistently Good performance appraisal Reports and has participated in two refresher courses at least three to four weeks duration. However, where the requirement of refresher course has remained incomplete, the placement would not be held up, but these must be completed within two years from the date of placement.**

**Provided that the members of service who are due for such placement within three years of their retirement shall be exempted from attending the said refresher courses for their placement in the Selection Grade.**

**By placement from Class III, Category C from amongst the persons having at least five years service in that Class possessing consistently Good performance Appraisal Reports and has participated in two refresh Courses of at least three to four weeks duration. However, where the requirement of refresher course remained incomplete, the placement would not be held up, but these must be completed within two years from the date of placement.**

**Provided that the members of service who are due for such placement within three years of the date of retirement shall be exempted from attending the said refresher courses for their placement in the Selection Grade”.**

By order of the Government of Jammu and Kashmir

Sd/-

Commissioner & Secretary to Government  
Higher Education Department.

No:- Edu-Coll/Coord/Gaz/New RR/2008.

Dated: 28-01-2011.

Copy to the:-

1. Commissioner & Secretary to Govt. Law Department (w. 07 s. c).
2. Commissioner/Secretary to Govt. General Administration Department.
3. Secretary, J&K, Public Service Commission, Jammur.
4. Director Colleges, Higher Education Department.
5. General Manager, Govt. Press, J&K, Srinagar/Jammu for publication in the next edition of Govt. Gazette.
6. Special Assistant to Hon'ble Minister for Higher Education for information of the Hon'ble Minister.
7. Private Secretary to the Commissioner & Secretary to Govt. Higher Education Department.